

**RAJASTHAN HIGH COURT, JODHPUR
STANDING ORDER**

No. 13 / S.O / 2023

Dated 23/02/2023

In partial modification to this office Standing Order No.03/S.O./2021, dated 20/10/2021, henceforth letters / complaints except letters complaints concerning the Judicial Officers as well as relating to judicial matters of Subordinate Courts and High Court and other sensitive matters addressed to Hon'ble the Chief Justice of this Hon'ble Court, remaining letters / complaints relating to the Principal Seat of the Rajasthan High Court at Jodhpur shall be placed before Hon'ble Mr. Justice Vijay Bishnoi, Judge, Rajasthan High Court, Jodhpur through the Registrar (Admn.), Rajasthan High Court, Jodhpur for kind considerations /orders.

BY ORDER

Chander Anand Sharma
REGISTRAR GENERAL

No.Gen/XIX/misc/1844/2021/408

23/1/2023
Dated 23/02/2023

Copy forwarded to the following for information :-

1. The Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice, Rajasthan High Court.
2. All Private Secretaries to Hon'ble Judges, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.

Chander Anand Sharma
REGISTRAR GENERAL

23/1/2023

Copy also forwarded to the following for information and necessary action :-

1. The Registrar (Admn.)/(Vigilance)/(Class.)/(Rules)/(Writs)/(Exam.)/O.S.D.(F&I)/Registrar-cum-C.P.C./O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
2. All Joint / Deputy Registrars, Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.
3. All Assistant Registrars, RHC, Jodhpur/Jaipur Bench, Jaipur
4. Senior Librarian, Raj. High Court, Jodhpur /Jaipur Bench, Jaipur.
5. All A.O.Js./A.A.Os., Raj. High Court, Jodhpur/Jaipur Bench, Jaipur.

Chander Anand Sharma
REGISTRAR GENERAL

23/1/2023